

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 265 OF 2013 & IA NOS. 357 OF 2013, 110 OF 2014  
& 159 OF 2015 & IA No. 1474 of 2018**

**APPEAL NO. 266 OF 2013 & IA NOS. 358 OF 2013 & 160 OF 2015**

**APPEAL NO. 230 OF 2014**

**APPEAL NO. 231 OF 2014**

**APPEAL NO. 235 OF 2014 & IA NOS. 161 & 316 OF 2015**

**APPEAL NO. 236 OF 2014 & IA NOS. 162 OF 2015 & IA No. 1473 of 2018**

**APPEAL NO. 155 OF 2015**

**APPEAL NO. 156 OF 2015**

**APPEAL NO. 290 OF 2015 & IA NOS. 470 OF 2015, 11 OF 2016 & IA No. 1470  
of 2018**

**APPEAL NO. 297 OF 2015 & IA NO. 12 OF 2016**

**& IA NOS. 1203 OF 2018 1475 of 2018**

**Dated: 25<sup>th</sup> February, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**APPEAL NO. 265 OF 2013 & IA NOS. 357 OF 2013,  
110 OF 2014 & 159 OF 2015 & 1474 OF 2018**

**BSES Yamuna Power Ltd.**

**...Appellant(s)**

**Vs.**

**Delhi Electricity Regulatory Commission**

**...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Mr. Hasan Murtaza**

**Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for R-1**

**APPEAL NO. 266 OF 2013 & IA NOS. 358 OF 2013  
& 160 OF 2015**

**BSES Rajdhani Power Ltd.**

**...Appellant(s)**

**Vs.**

**Delhi Electricity Regulatory Commission**

**...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Mr. Hasan Murtaza**

Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for R-1

**APPEAL NO. 230 OF 2014**

**BSES Rajdhani Power Ltd.** ...Appellant(s)  
**Vs.**  
**Delhi Electricity Regulatory Commission** ...Respondent(s)

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for R-1

**APPEAL NO. 231 OF 2014**

**BSES Yamuna Power Ltd.** ...Appellant(s)  
**Vs.**  
**Delhi Electricity Regulatory Commission** ...Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for R-1

**APPEAL NO. 235 OF 2014 & IA NOS. 161 & 316 OF 2015**

**BSES Rajdhani Power Ltd.** ...Appellant(s)  
**Vs.**  
**Delhi Electricity Regulatory Commission** ...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for R-1

**APPEAL NO. 236 OF 2014 & IA NOS. 162 OF 2015 & 1473 OF 2018**

**BSES Yamuna Power Ltd.** ...Appellant(s)  
**Vs.**  
**Delhi Electricity Regulatory Commission** ...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for R-1

**APPEAL NO. 155 OF 2015**

**BSES Rajdhani Power Ltd.** ...Appellant(s)  
**Vs.**  
**Delhi Electricity Regulatory Commission** ...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Divyanshu Rai  
Mr. Nikhil Nayyar

**APPEAL NO. 156 OF 2015**

**BSES Yamuna Power Ltd.** ...Appellant(s)  
**Vs.**  
**Delhi Electricity Regulatory Commission** ...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Divyanshu Rai  
Mr. Nikhil Nayyar

**APPEAL NO. 290 OF 2015 & IA NO. 11 of 2016 & IA NOs. 470 OF 2015 &  
1470 OF 2018**

**BSES Yamuna Power Ltd.** ...Appellant(s)  
**Vs.**  
**Delhi Electricity Regulatory Commission** ...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for R-1

**APPEAL NO. 297 OF 2015 & IA NO. 12 OF 2016**  
**& IA NOs. 1203 & 1475 OF 2018**

**BSES Rajdhani Power Ltd.** ...Appellant(s)  
**Vs.**  
**Delhi Electricity Regulatory Commission** ...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Ms. Bhargavi Kannan  
Mr. Aditya Jalan  
Ms. Aishwarya Modi

Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for R-1

**ORDER**

We have heard Mr. Buddy A. Ranganadhan, learned counsel for the Appellant for some time.

List these matters for further hearing on **19.03.2019.**

**(S. D. Dubey)**  
**Technical Member**  
*Js/ss*

**(Justice Manjula Chellur)**  
**Chairperson**